

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) As per Ministry's policy, speed breakers should not be constructed on National Highways as these defeat the basic objective of providing an obstruction free high speed facility, apart from being a safety hazard. Further, subsequent to introduction of FASTag mandate, special efforts have been made to remove speed breakers in lanes from all fee plazas of National Highways Authority of India (NHAI). The circular recommended provision of properly designed rumble strips at places like approaches to sharp curves on level crossing, congested or accident prone locations etc. where control of speed on National Highways is unavoidable.

#### **Completion of expansion of NH works in Telangana**

1262. SHRI DHARMAPURI SRINIVAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has given in principle approval to Telangana State for development of 3000 kms. of highways;
- (b) if so, the details thereof;
- (c) whether it is a fact that no progress has been made as regards, release of necessary funds for this purpose in spite of several requests from Telangana Government, if so, the reasons therefor;
- (d) the details of the funds released so far; and
- (e) whether Government has not yet released even Gazette Notification to many roads and work on 10 to 12 highway road works have stalled for want of notification?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) In the State of Telangana, 31 State roads covering a length of 3120 km. were identified as In-Principle' National Highways (NHs) with a view to provide funds for preparation of Detailed Project Report (DPR) for ascertaining the feasibility of upgradation of State roads as National Highways.

- (c) Development and maintenance of such State roads is the responsibility of State Government till they are notified as NHs. Therefore, release of the amount of such State roads does not arise.

(d) and (e) Funds for development of notified National Highways are allocated State-wise by this Ministry as per overall availability of funds, *inter se* priority. Total allocation for development of NHs entrusted to State PWD for the State of Telangana is ₹1378 crore during the current financial year 2019-20. After formation of Telangana State, 13 such State roads covering 1365 km. have been notified as NHs.

**Road constructed under NHAI in Kerala**

1263. SHRI BINOY VISWAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of new roads constructed under National Highway Authority of India (NHAI) in Kerala in the last three years, year-wise; and

(b) the details of Total amount spent on the development of National Highways in Kerala in the last three years, year-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Details of roads constructed by National Highway Authority of India in the State of Kerala during last three years are as below:—

Year	Road Constructed (km.)	Total amount spent (₹ in crore)
2016-17	37.98	536.28
2017-18	8.52	725.71
2018-19	6.51	554.86
TOTAL	53.01	1816.85

**Utilisation of landfill waste for road expansion**

1264. SHRI VIJAY GOEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any proposal to utilise the waste from Ghazipur Landfill for road expansion purposes;

(b) if so, the details thereof including the expenditure proposed to be incurred; and